

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.07.2021 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore-R2,3 Kumarpal R. Chopra-R5 to 7

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
<b>3.</b>	Comp. App. (AT) (Ins) No. 517 of 2021	Unicon Buildtech Vs. Aishwarya Mohan Gahrana	Renuka Iyer	

### **For Admission (After Notice)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 597 of 2020	HEC Infra Projects Ltd. Vs. Jyoti Ltd.	Mihir Lakhi	Varsha Banerjee
<b>5.</b>	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
<b>6.</b>	Comp. App. (AT) (Ins) No. 84 of 2021	SM Milkose Ltd. & Anr. Vs. Parvinder Kumar Bhatt, Deputy Zonal Manager, Bank of India & Ors.	Manish Kaushik	Vadlamani Seshagiri Siddharth Sachar-R1 to R4
<b>7.</b>	Comp. App. (AT) (Ins) No. 321 of 2021	Sandeep Garg & Anr. Vs. DMI Finance Pvt. Ltd. & Anr.	Manish Paliwal	Kinshuk Chatterjee Sumit Chander-R1 Shashwat Anand Adya Singh-R2

**After rising of above Bench and Chennai Bench**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No.252 of 2020  <b>Part Heard</b>	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors.  <b>With</b>	Pawan Bhusan	Pranaya Goyal-R1 Surabhi Singh-R2
<b>9.</b>	Comp. App. (AT) (Ins) No. 315 of 2020  <b>Part Heard</b>	V.S. Suresh Vs. ASK Investment Managers Pvt. Ltd. & Ors.	Goutham Shivshankar	Pranaya Goyal-R1 Surabhi Singh-R2

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**